

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH

CP-145(ND)/2016

IN THE MATTER OF:

Mr. Kailash Ram & Ors.

... PETITIONER

VS.

Global Infocom Ltd. & Ors.

... RESPONDENT

SECTION :

Under Section 391-394

Order delivered on 17.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

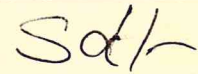
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For the Respondent

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ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 30.8.2017.



(R. VARADHARAJÁN)  
MEMBER (JUDICIAL)

Surjit  
17.8.2017